

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Ins) No. 372 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. Iyer & Ors.Respondents
RP of SPS Steel Rolling Mills Ltd.

Present:

For Appellant:

For Respondents: Mr. Anup Kumar, Advocate for R-2
Ms. Misha and Mr. Nikhil Mathur, Advocates for RP
Mr. S. Chakraborty, Advocate for Suspended Directors

With

Company Appeal (AT) (Ins) No. 390 & 474 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. Iyer & Ors.Respondents
RP of SPS Steel Rolling Mills Ltd.

Present:

For Appellant:

For Respondents: Mr. Anup Kumar, Advocate for R-2
Ms. Misha and Mr. Nikhil Mathur, Advocates for RP
Mr. S. Chakraborty, Advocate for Suspended Directors

With

Company Appeal (AT) (Ins) No. 447 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. IyerRespondents
RP of SPS Steel Rolling Mills Ltd. & Anr.

Present:

For Appellant:

**For Respondents: Mr. Anup Kumar, Advocate for R-2
Ms. Misha and Mr. Nikhil Mathur, Advocates for RP
Mr. S. Chakraborty, Advocate for Suspended Directors**

ORDER

08.08.2019 Due to paucity of time, the matters could not be taken up.

Post these appeals 'for admission' (after notice) on **29th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Akc/Gc